

GENERAL CIRCULAR NO. 2/2008

No. 5/1/2008-CL-V
Government of India
Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhavan,
Dr. R. P. Road, New Delhi-110001
Dated: 26.2.2008

To
All Regional Directors,
All Registrar of Companies,
Sir,

SUBJECT:- CIRCULATION OF NOTIFICATION

I am directed to forward herewith a copy of the following Notification published in the Gazette of India for your information and necessary action.

Sl. No	Notification No	Date of publication	Subject
1.	S.O.-298 (E)	12 th February, 2008	Declaration of a company as Public Financial Institution under section 4A of the Companies Act, 1956.

Please acknowledge the receipt

Encl: As above.

Yours faithfully,



(M. S. Pachouri)
Asstt. Director (Inspn.)
Phone: 23387263